

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (EAST), KARKARDOOMA COURTS,  
DELHI**

**TENDER NOTICE**

Tenders (in sealed covers) are invited for the allotment of Kiosk Nos. 1, 3, 4, 5, 7 & 8, L-Block, Ground Floor, Karkardooma Court Complex, Delhi on license basis for 11 months. The size of the Kiosk is 5.3 ft in length and 9 ft. in height.

Cost of the Tender Form	: Rs. 250/- (Only by demand draft)
EMD	: Rs. 6,000/-
Security Money	: Three times on bid amount
Period of allotment	: 11 months.
Minimum Licence Fee	: Rs. 6,000/- per month
Date for obtaining of application/bid form	: 08.02.2016 to 23.02.2016 till 3:00pm
Date for submission of application/bid form	: 08.02.2016 to 23.02.2016 till 3:45pm
Place for submitting the Tender Form	: Court No. 08, 2 <sup>nd</sup> Floor, Karkardooma Courts, Delhi-110032.
Place for obtaining tender form	: Nazarat Branch (East), Karkardooma Courts, Delhi.
Date, Timing & Place for opening tender	: 23.02.2016 at 4:00pm in Judge's Lunch Room, 3 <sup>rd</sup> Floor, Karkardooma Courts, Delhi.

The participants can obtain tender form alongwith other relevant details from Incharge (East), Nazarat Branch, Karkardooma Courts, Delhi from **08.02.2016 to 23.02.2016 till 3:00pm.** (working days) by making payment of **Rs. 250/- (Rupees Two Hundred Fifty Only)**, non refundable, by demand draft in the favour of “**District & Sessions Judge(East), Karkardooma Courts, Delhi**”.

*Sd/-*  
(Virender Kumar Goyal)  
Addl. District Judge-cum-Officer Incharge,  
General Branch(East), Karkardooma Courts,  
Delhi.